

ITEM NO.36

COURT NO.4

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 4248/2024

(Arising out of impugned final judgment and order dated 06-02-2024 in DC No. 2/2023 passed by the Hon'ble Election Commission of India)

SHARAD PAWAR

Petitioner(s)

VERSUS

AJIT ANANTRAO PAWAR & ANR.

Respondent(s)

IA No. 41306/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 41304/2024 - EXEMPTION FROM FILING O.T.

IA No. 60685/2024 - GRANT OF INTERIM RELIEF

IA No. 41300/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 65030/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 64169/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 44272/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 41302/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

IA No. 69492/2024 - REJOINDER)

WITH

SLP(C) No. 11820/2024 (XIV)

(IA No.120795/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.120796/2024-EXEMPTION FROM FILING O.T. and IA No.120794/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 06-11-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Pranjal Agarwal, Adv.

Mr. Amit Bhandari, Adv.
Mr. Omar Hoda, Adv.
Mr. Sparsh Prasad, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Uday Bhatia, Adv.
Mr. Kamran Khan, Adv.
Mr. Arjun Sharma, Adv.
Ms. Dixita Gohil, Adv.
Mr. Abishek Jebaraj, AOR
Ms. A Reyna Shruti, Adv.
Mr. D.p. Singh, Adv.

For Respondent(s) Mr. Balbir Singh, Sr. Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Abhikalp Pratap Singh, AOR
Mr. Shrirang Varma, Adv.
Mr. Naman Tandon, Adv.
Ms. Yamini Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Kartikey, Adv.
Ms. Shivali Shah, Adv.
Mr. Varad Kilor, Adv.
Ms. Shubhangi Agrawal, Adv.
Mr. Utkarsh Kumar, Adv.
Ms. Gayatri Agrawal, Adv.

Mr. Ankit Agarwal, AOR
Ms. Viyushti Rawat, Adv.
Mr. Ashish Shukla, Adv.

Applicant-in-person, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The respondent has filed reply-affidavit along with some photographs and material in response to I.A. No.223443/2024 filed on behalf of the petitioner. During the course of hearing, Mr. Balbir Singh, learned senior counsel appearing on behalf of respondent no. 1 undertakes that an exclusive disclaimer regarding the "Clock" symbol in line with clause (vi) of the directions in our order dated 19.03.2024 shall be published at a prominent place in major newspapers, especially in Marathi language, within

thirty-six hours.

2. Let the needful be done and compliance affidavit in that respect be filed.

3. List on 13.11.2024.

(KAPIL TANDON)
COURT MASTER (SH)

(PREETHI T.C.)
ASSISTANT REGISTRAR